



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,21st April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 1

[DIVISION BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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- FOR FRESH ADMISSION WITH STAY/BAIL -

28	WP(C)/2029/2025 FIXED	THE UNION OF INDIA Versus ARINDAM SOM, IAS (RETD.)	MR. S K MEDHI
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LEAVE NOTE OF ADVOCATES FOR 21/04/2025

1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
4)	J SHARMA	08-04-2025	To	24-04-2025
5)	MR J DAS	01-04-2025	To	02-05-2025
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10)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
11)	MS. N M DEKA	05-04-2025	To	19-12-2025
12)	MS. M K BROWN	11-04-2025	To	21-04-2025
13)	MR D K DAS	21-04-2025	To	02-05-2025
14)	MRS. M A OZAH	21-04-2025	To	25-04-2025
15)	MR. O P BHATI	11-04-2025	To	03-05-2025
16)	MR B PATHAK	21-04-2025	To	01-05-2025
17)	R C SANCHATI	21-04-2025	To	05-05-2025
18)	MR. A H ALAMGIR	21-04-2025	To	02-05-2025
19)	MR. C CHOWDHURY	21-04-2025	To	23-04-2025
20)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
21)	MR H GUPTA	21-04-2025	To	22-04-2025



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BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
54	WP(C)/1990/2025 FIXED	BISHNULAL DAS Versus THE STATE OF ASSAM AND 3 OTHERS	MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED MR. M ALOM	GA, ASSAM SC, AFDC
55	WP(C)/2019/2025 FIXED	S S ENTERPRISES Versus THE ICICI BANK LTD AND ORS	MR A K MAHESWARI MR. S SAHU	
56	WP(C)/2068/2025 CAVT. NO.036720/25,N FIXED	M/S TANOR ENGINEERING AND ANR Versus THE STATE OF ASSAM AND 3 ORS.	MR. P J SAIKIA, SR. ADV MR K J SAIKIA MR. R K MAHANTA	MR. B D KONWAR SR. ADV. (FOR CAVEATOR) MRS J M KONWAR (FOR CAVEATOR) MR H AGARWAL (FOR CAVEATOR) MR J SINGH (FOR CAVEATOR) MR P DOLEY (FOR CAVEATOR) MS S JAIN (FOR CAVEATOR) SC, PWD
ADMISSION				
57	WP(C)/725/2025 FIXED	GHV (INDIA) PVT. LTD. Versus THE UNION OF INDIA AND 2 ORS.	MR A R BHUYAN S A CHOWDHURY MR N Z CHOUDHURY MR N A MAZARBHUIYA MR S ABDULLAH M ALI	MR. B CHAKRAVARTY (C.G.C.) DY.S.G.I.
58	WP(C)/738/2025 FIXED	M/S S.H. ENTERPRISE Versus THE INDIAN OIL CORPORATION LTD. AND 4 ORS	MR. R SHARMA, SR. ADV. MS P PHUKAN MR. D DEKA	MR. K N CHOUDHURY(R- 1,2,3) MISS. R R KAKATI (R-1,2,3) MR. D J DAS (R1-R3) N GAUTAM(R-1,2,3) MR. TANUZ KASHYAP (R1- R3) SC, I O C

59 **WITH**
[WP\(C\)/6142/2024](#)

M/S S. H. ENTERPRISE
Versus
THE INDIAN OIL CORPORATION LTD AND
4 ORS

MR. R SHARMA
MS P PHUKAN

MR. K N CHOUDHURY (R1-
R5)
MISS. R R KAKATI (R1-R5)
MR. D J DAS (R1-R5)
MS N MAHANTA (R1-R5)
N GAUTAM (R1-R5)

60 [WP\(C\)/739/2025](#)
FIXED

ALOM BADSHA SK
Versus
THE ASSAM POWER DISTRIBUTION
COMPANY LTD. AND 3 ORS.

MR. S ISLAM
MR A HAWARI
A R MONDAL

SC, APDCL

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LEAVE NOTE OF ADVOCATES FOR 21/04/2025

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
39	Bail Appln./2373/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	AJIT NATH AND ANR Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
40	Bail Appln./1036/2025 FIXED	LUKHO MANDAL AND ANR Versus THE STATE OF ASSAM	MS. K MALAKAR MS A MAJUMDER	PP, ASSAM
41	Bail Appln./1098/2025 FIXED	MD JALAL ALI AND ANR Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
42	Bail Appln./1114/2025 FIXED	BITUL ALI AND ANR Versus THE STATE OF ASSAM	MR. M BISWAS A SAIKIA A KALITA A GHOSAL	PP, ASSAM
BAIL HEARING				
43	AB/710/2025 WITH OFFICE NOTE, FIXED	AKHER ALI AND ANR Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ A S CHOUDHURY	PP, ASSAM
44	AB/712/2025 FIXED	RAVINDRA KUMAR RAWAL Versus THE CENTRAL BUREAU OF INVESTIGATION	MS. S BHUYAN MR. B D KONWAR SR. ADV. MR J SINGH MS M ZOMUANPUII MR P DOLEY MS S JAIN	DY.S.G.I.
ORDERS				
45	I.A.(CrI.)/350/2025 WITH CASE RECORD(SCANNED COPY), B/O in Bail Appln./977/2025 WITH Bail Appln./977/2025	MOINUL HOQUE AND ANR Versus THE STATE OF ASSAM	MR. R C DAS MR S HUSSAIN A JUBARIA MR. H RAHMAN	PP, ASSAM
		MOINUL HOQUE AND ANR Versus THE STATE OF ASSAM	MR. R C DAS MR S HUSSAIN A JUBARIA MR. H RAHMAN	PP, ASSAM

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BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MRS. JUSTICE YARENJUNGLA LONGKUMER**

COURT NO: 8

[SPECIAL DIVISION BENCH

**ITEM NO. 5 AND 6 IN THE DAILY CAUSE LIST
HAS BEEN WRONGLY LISTED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
15	W.P.(CrI.)/13/2025 B/O.	ENTAJUL ALI Versus THE STATE OF ASSAM AND 4 ORS	MR G R A MOTTAQUEE	GA, ASSAM
ORDERS				
16	I.A.(CrI.)/228/2024 WITH LCR 10 FILES, P.B.-2, FIXED in CrI.A./174/2023 WITH CrI.A./174/2023	PRADIP LAKRA AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. M KALITA MR. A AHMED MR. J HATIMURIA	PP, ASSAM
	CrI.A./174/2023	PRADIP LAKRA AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. M KALITA MR. A AHMED MR. J HATIMURIA	MR S H SIKDAR (R-2) PP, ASSAM
17	WITH CrI.A./252/2022	SHAJIT AHMED @ SAJIT AHMED . Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	MS. L DEVI (R-2) PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
46	Bail Appln./1172/2025 WITH OFFICE NOTE, FIXED	ABDULLAH AL MAHMUD CHOUDHURY @ ABDULLAH CHOUDHURY @ BABLU Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
BAIL HEARING				
47	AB/718/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	RAHMAT ALI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. A ROSHID MS. T BEGUM	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
48	CRP(IO)/140/2025 CAVT. NO.019720/25,N FIXED	GANESH CHANDRA DAS Versus SATYENDRA DAS AND OTHERS	MR. P K ROYCHOUDHURY MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	MR. SURAJIT DAS MR. P P DAS FOR CAVEATOR
ADMISSION				
49	FAO/20/2025 FIXED	AZIR UDDIN MAZUMDAR Versus SHAMINA YEASMIN MAZUMDAR @ SHAMMI MAZUMDAR AND 8 ORS	MS D.CHAKRABARTY MS. D CHAKRABORTY	
	WITH I.A.(Civil)/1177/2025 in FAO/20/2025	AZIR UDDIN MAZUMDAR Versus SHAMIMA YEASMIN MAZUMDAR ALIAS SHAMMI MAZUMDAR AND 8 ORS	MR. D CHAKRABARTY MS. D CHAKRABORTY	

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
39	Bail Appln./1140/2025 WITH OFFICE NOTE, FIXED	ANIKET SOVASARIA Versus THE UNION OF INDIA AND 2 ORS.	MR. A GOYAL MR. A CHOUDHURY MR. DIVYANSH RATHI	SC, GST
MOTION				
40	Crl.Rev.P./126/2025 B/O	SHRI NIRMAL KUMAR JALAN AND ANR. Versus SHRI BISHNU KUMAR PODDAR AND ANR.	MR. A K PURKAYASTHA MR. S K SINGH MR. V K CHOPRA MR J CHOPRA HIMSHIKHA TALUKDAR N KUMARI	PP, ASSAM
41	Crl.Pet./451/2025 B/O	SRI NAYAN BARMAN Versus THE STATE OF ASSAM AND ANR	MR. S BORTHAKUR MS. S KAKATI	PP, ASSAM
ADMISSION				
42	Crl.Pet./168/2022 (CONNECTED WITH ITEM NO 20 IN THE DAILY CAUSE LIST) WITH	BIJOY PHANGCHO Versus INCOME TAX DEPARTMENT	MR S BORTHAKUR MR. V RAJKHOWA MR. D GOGOI	MR. S C KEYAL, S/C, INCOME TAX DEPTT.
43	Crl.Pet./165/2022	SANJU PHANGCHO Versus INCOME TAX DEPARTMENT	MR S BORTHAKUR MR. V RAJKHOWA MR. D GOGOI	MR. S C KEYAL, S/C, INCOME TAX DEPTT.
BAIL HEARING (BA)				
44	Bail Appln./730/2025 FIXED	MAMONI KHATUN Versus THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN MS. N.A. BEGUM	PP, ASSAM
BAIL HEARING				
45	AB/533/2025 WITH CASE RECORD(SCANNED COPY), FIXED WITH	MOIDUL HOQUE SARKAR Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR A AHMED	PP, ASSAM
46	AB/478/2025	SRI SHIRAJUL HOQUE AND ANR. Versus THE STATE OF ASSAM AND ANR.	Ms. R. R. BORAH MR. A A R KARIM MD S A MONDAL MR S RAHMAN	MR. A AHMED (R-2) PP, ASSAM
47	AB/835/2025 FIXED	SMT SABITA CHAMARIA Versus THE STATE THROUGH CBI	MR K AGARWAL MR. G AGARWAL	DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 21/04/2025

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21)	MR H GUPTA	21-04-2025	To	22-04-2025



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[For Monday,21st April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
59	WP(C)/1798/2025 FIXED	RATUL BORTHAKUR AND 2 ORS. Versus THE UNION OF INDIA AND 12 ORS.	MR. M DUTTA MR K M BORA	GA, ASSAM MRS. R DEVI(C.G.C) DY.S.G.I. SC, NHIDC
60	WP(C)/2042/2025 FIXED	JALAL BHUYAN Versus THE STATE OF ASSAM	MR. J M A CHOUDHURY MS. S T BOKTH K A SODIAL	SC, CO OP
61	WP(C)/2076/2025 WITH OFFICE NOTE, FIXED	MD KHALIL ALI Versus THE STATE OF ASSAM AND ORS	G UDDIN P ADHIKARI MR A K AZAD	GA, ASSAM MR. S MITRA SC, GAIL DY.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 21/04/2025

1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
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19)	MR. C CHOWDHURY	21-04-2025	To	23-04-2025

20) MR. A R TALUKDAR
21) MR H GUPTA

21-04-2025
21-04-2025

To 06-05-2025
To 22-04-2025



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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
18	AB/811/2025 FIXED	ANUP KUMAR BORAH @ PANKAJ BORAH Versus THE STATE OF ASSAM	MR. A DUTTA	PP, ASSAM
19	AB/908/2025 B/O	MD SAMSUDDIN AHMED @ SAMSUDDIN Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
BAIL HEARING (BA)				
20	Bail Appln./2147/2024 WITH CASE RECORD(SCANNED COPY), B/O	JAVED AHMED LONE Versus THE UNION OF INDIA	MRS J DUTTA MR. A K AHMED MS N KHATUN MD A ISLAM	SC, NCB
21	Bail Appln./497/2025 FIXED	NUR ALOM Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
BAIL HEARING				
22	AB/397/2025 WITH CASE RECORD(SCANNED COPY), FIXED	MD AKRAMUL ISLAM @ MANIK Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR J SINGH MS M ZOMUANPUII MS S JAIN	PP, ASSAM SC, NCB
23	AB/883/2025 FIXED	BAPPI DAS Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MD R ISLAM MD IMRAN	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
47	RFA/71/2024 B/O	MADHURI GOSWAMI SARMA AND 3 ORS Versus ALAKA DUTTA B	MR. J AHMED MR J U AHMED MR Z RAHMAN MS J YESMIN	MR. M DUTTA MR. B KONWAR MS D DUTTA
	WITH I.A.(Civil)/3742/2024 in RFA/71/2024	MADHURI GOSWAMI SARMA AND 3 ORS Versus ALAKA DUTTA B	MR. J AHMED MR J U AHMED MR Z RAHMAN MS J YESMIN	MR. M DUTTA MR. B KONWAR
48	I.A.(Civil)/3029/2024 (CONNECTED WITH ITEM NO. 45 IN THE DAILY CAUSE LIST) in LA.App./10838/2024	POWER GRID CORPORATION OF INDIA LTD Versus THE STATE OF ASSAM AND 29 ORS	MR. D DEKA MR. C P SHARMA	GA, ASSAM MR D C K HAZARIKA(R-4 TO 14, 16 TO 30) MS J KALITA(R-4 TO 14, 16 TO 30) J BEZBARUAH (R-4 TO 14, 16 TO 30) N C K HAZARIKA(R-4 TO 14, 16 TO 30)
49	I.A.(CrI.)/270/2025 CRL.PET. 287/2025(D/O), FIXED in CrI.Pet./287/2025	REJABUL HAQUE ALAIS REZZAK ALI AND ANR Versus THE STATE OF ASSAM AND ANR	H R KHAN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 21/04/2025

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BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 24

[CIVIL BENCH-II AND III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
23	WP(C)/3047/2020 FIXED	RITURAJ HAZARIKA Versus THE UNION OF INDIA AND 4 ORS.	MR G N SAHEWALLA MR. A CHETIA MS. S. TODI MR. M SAHEWALLA	ASSTT.S.G.I.

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